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Fax : Jammu: 0191-2546753(Nov-April),  
Fax: Srinagar: 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

Subject:-Fixation of fee in favour of Additional Standing Counsel for Jammu and Kashmir at New Delhi for conducting Arbitration cases.

Reference:- O. M. No. GDC/03/CM/2019 dated 23-01-2020 from General Administration Department.

**GOVERNMENT ORDER NO: 246 - JK-(LD) of 2020.**  
**D A T E : 28 - 01 - 2020.**

Sanction is accorded to the insertion of following clause in the Government Order No. 2062-LD(A) of 2017 dated 08-06-2017, below the table under clause (ii):-

*"(iii) fixation of fee for Arbitration cases in favour of the Additional Standing Counsel; as under:-*

<b>S. No.</b>	<b>Fee for Arbitration outside the State</b>	
	<i>Fee per effective hearing</i>	<i>Fee per non-effective hearing</i>
<b>01</b>	<b>₹9,000/-</b>	<b>₹5,000/-</b>

This issues with the concurrence of Finance Department conveyed vide its U. O. No. A/25 (2012)-848 dated 06-12-2019.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
**Dated:28-01-2020.**

**No: LD(A) 2011/54**

Copy to the:-

1. Advocate General, J&K, Jammu.
2. Financial Commissioner, Finance Department.
3. Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs, Government of India, New Delhi.
4. Principal Secretary to Government, Information Technology Department. U.O.NO. JAKeGA/Gen/268/2013 dated 14-12-2018 is returned herewith.


*Achal Sethi*  


5. Secretary to Government, General Administration Department.
6. Director Archives, J&K, Jammu.
7. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
8. Litigation Section (Supreme Court), Department of L, J&PA. U.O.No.LD(Lit)2018/181-SC/ITD dated 04-07-2019 is returned herewith.
9. Incharge, Website, Department of L, J&PA.
10. Government Order file.
11. Concerned file.

  
28.01.20

(Ashish Gupta)

Deputy Legal Remembrancer

  
28.01.2020